Adverse effects of the Polavaram Project on the Ecology and People of Odisha

श्री दिलीप कुमार तिर्की (ओडिशा): महोदय, आंध्र प्रदेश में पोलावरम परियोजना को नेशनल प्रोजेक्ट का दर्जा दिया गया है, मगर ओडिशा की जो चिंताएं हैं, उनका समाधान अभी तक नहीं हुआ है। हम लोग या हमारी सरकार डेवलपमेंट के खिलाफ नहीं है, लेकिन इस प्रोजेक्ट के लिए जरूरी आवश्यकताओं को पूरा करने में चूक हुई है। पोलावरम प्रोजेक्ट पर काम जारी रहने से ओडिशा के अनेक गांवों के डूबने का खतरा पैदा हो गया है। इनमें से अधिकांश गांव ट्राइबल आबादी वाले हैं। इससे हजारों लोग विस्थापित होने जा रहे हैं। इस परियोजना से हजारों एकड़ खेती की जमीन भी डूब जाएगी और बड़ी मात्रा में संरक्षित वन-क्षेत्र भी नष्ट होगा। हमारा यही कहना है कि परियोजना पर काम होने के साथ-साथ पुनर्वास और मुआवजे का भी ठोस इंतजाम होना चाहिए। इस प्रोजेक्ट में डैम की ऊंचाई अगर 1980 के मूल समझौते के अनुसार रखी जाए, तो बहुत सी समस्याएं अपने आप खत्म हो जाएंगी। इस परियोजना में मूल रूप से 36 लाख क्यूसेक पानी छोड़ने की क्षमता प्रस्तावित थी, मगर आंध्र प्रदेश सरकार ने एकतरफा कार्रवाई करके इसे बढ़ाकर 50 लाख क्यूसेक कर दिया। इससे उस इलाके के पर्यावरण को भी भारी नुकसान होने की आशंका है। पर्यावरण को होने वाले नुकसान की भरपाई के लिए भी अभी तक कोई ठोस योजना नहीं बनाई गई है। इससे प्रभावित होने वाले राज्यों में सिर्फ ओडिशा ही नहीं, बल्कि छत्तीसगढ़ और तेलंगाना भी हैं, इसलिए हमारी यह मांग है कि इतने बड़े पैमाने पर ट्राइबल आबादी के प्रभावित होने और पर्यावरण तथा खेती की जमीन को होने वाले नुकसान की भरपाई के लिए समुचित व्यवस्था करने के बाद ही पोलावरम परियोजना पर आगे काम किया जाए। धन्यवाद।

SHRI A.U. SINGH DEO (Odisha): Sir, I associate myself with the matter raised by the hon. Member.

SHRI ANANDA BHASKAR RAPOLU (Telangana): Sir, I too associate myself with the matter raised by the hon. Member.

DR. M. S. GILL (Punjab): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI BHUPINDER SINGH (Odisha): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI BAISHNAB PARIDA (Odisha): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI NARENDRA KUMAR SWAIN (Odisha): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI ANUBHAV MOHANTY (Odisha): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI A.V. SWAMY (Odisha): Sir, I too associate myself with the matter raised by the hon. Member.

SOME HON. MEMBERS: Sir, we too associate ourselves with the matter raised by the hon. Member.

श्री दिलीप कुमार तिर्कीः सर, हम भी गवर्नमेंट की तरफ से रिस्पांस चाहते हैं। ...(**व्यवधान**)...

MR. DEPUTY CHAIRMAN: Mr. K.T.S. Tulsi, please. ...(*Interruptions*)... No, please sit down and your time is over. ...(*Interruptions*)...

SHRI BHUPINDER SINGH: Sir, let the Government respond. ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: Mr. Bhupinder, please sit down. ...(*Interruptions*)... Mr. K. T. S. Tulsi, please. ...(*Interruptions*)... Please don't trouble him. ...(*Interruptions*)... Please sit down. ...(*Interruptions*)...

SHRI BHUPINDER SINGH: Sir, let the Government respond. ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: That is up to the Minister. I can't ask him; please sit down. ...(*Interruptions*)... No, I can't ask him. This is not allowed. ...(*Interruptions*)... Zero Hour submission means you can have your submission, but whether the Government responds or not is up to the Government. I can't ask the Government. If you want a response, you may give a notice on Special Mention. Then, the Government will examine it; the Government will consider and give you a reply also. But you made the Zero Hour submission and demand a reply! It can't be done; please sit down. ...(*Interruptions*)... I can't ask the Government. Mr. K. T. S. Tulsi, please. ...(*Interruptions*)... Why are you encroaching upon the time of Mr. K. T. S. Tulsi? ...(*Interruptions*)... Please sit down Mr. Bhupinder. I can't allow you and nothing else will go on record except what Mr. K. T. S. Tulsi says.

SHRI BHUPINDER SINGH: *

Concern over increasing NPAs of Public Sector Banks

SHRI K. T. S. TULSI (Nominated): Mr. Deputy Chairman, Sir, I want to refer to a very important development with respect to NPAs of the public sector banks which continue to surge and the balance sheets of banks continue to bleed. I submit that publicly-traded banks in India added nearly ₹ 1 trillion in bad loans in the quarter which ended on 31st December, amounting to a 29 per cent increase in the stocks of deteriorated debt from end-September. The Central Bank expects the clean-up, which started in the December quarter, to be able to restore the health of banks, revive lending and, in turn, boost economic growth. But the aggregate net profit of the 39 listed banks fell by 98 per cent to ₹ 307 crore in the December quarter from ₹ 16,806 crore in the year earlier. Such has been the surge in bad loans that it has

* Not recorded.